NOTICE

IT IS HEREBY NOTIFIED for the information of Advocates and parties appearing-in-person that :

The following Court Sheristedars are appointed as Vacation Court Sheristedars during the period mentioned against their names and their Residential address and Telephone numbers are as under :-

Shri Sumedh Y. Pawar, R/o. :- B/15/12, Dnyaneshwar Mauli CHS, Sector – 48, Near DAV School Seawoods, Nerul (W), Navi Mumbai – 400 706. **Mobile No. :- 9819174728**	**Smt. Rasika R. Ghadigaonkar,** R/o. :- Nagari Niwara Parishad, Plot No. 5-1, 12B/15, Krutika Society, Goregaon (E), Mumbai – 400 065. **Mobile No. :- 9653355303**

Name of Court Sheristedar	Name of the Hon'ble Judges	Period
1st Part		
Shri Sumedh Y. Pawar	The Hon'ble Shri Justice Shivkumar Dige and the Hon'ble Shri Justice Advait M. Sethna (Original Side/Appellate Side).	21/12/2024 to 26/12/2024
Smt. Rasika R. Ghadigaonkar	The Hon'ble Shri Justice Somasekhar Sundaresan (Original Side/Appellate Side).	
2nd Part		
Shri Sumedh Y. Pawar	The Hon'ble Justice Dr. Neela Gokhale and the Hon'ble Shri Justice Ashwin D. Bhobe (Original Side/Appellate Side)	27/12/2024 to 01/01/2025
Shri Sumedh Y. Pawar	The Hon'ble Shri Justice Ashwin D. Bhobe (Original Side/Appellate Side)	27/12/2024 and 28/12/2024
Smt. Rasika R. Ghadigaonkar	The Hon'ble Shri Justice Jitendra Jain (Original Side/Appellate Side)	29/12/2024 to 01/01/2025

High Court, Appellate Side }
}
}
Bombay, 18th December, 2024 }

BY ORDER

Sd/-
(H. M. Bhosale)
I/c. Registrar (Judicial-II)